

Shri Velayudhan: What are the steps that the Government of India are taking for the popularisation of Hindi?

Shri K. D. Malaviya: The Government of India have patronised committees like the Hindustani Prachar Sabha. They are helping the Hindustani Prachar Sabha and the Hindi Sahitya Sammelan. There are other bodies which are also helped by the Government of India.

Shri Velayudhan: May I know whether there was any proposal to make Hindi compulsory in the primary and secondary schools?

Shri K. D. Malaviya: In some States it is compulsory.

Shri Veeraswamy: May I know whether the hon. Minister for Education knows that the Dravidian Federation has been carrying on a great anti-Hindi agitation in Madras State and the people are bitterly opposed to Hindi being imposed on their children?

Shri K. D. Malaviya: There are some quarters where some agitation is being organised, but Government is not aware of any big magnitude of such agitation.

Kumari Annie Mascarene: May I know whether any amount is being spent on the Dakshina Bharat Hindi Prachar Sabha?

Shri K. D. Malaviya: I will require notice for that.

Mr. Deputy-Speaker: Question-hour is over.

छावनी समिति

*१५००. **सेठ गोविन्द दास :** (क) रक्षा मन्त्री यह बतालने की कृपा करेंगे कि क्या छावनी अधिनियम में संशोधन करने के लिये नियुक्त की गयी छावनी समिति ने अधिनियम को संशोधित करने के लिये कुछ सिफारिशों की हैं ?

(ख) यदि की हैं तो क्या उक्त अधिनियम को संशोधित करने के लिये एक विधेयक इस सत्र में रखा जायेगा ?

(ग) यदि नहीं, तो किन कारणों से ?

(घ) यह प्रतिवेदन कब प्रेषित किया गया था और क्या उस में कोई असहमति टिप्पणी भी थी ?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Yes.

(b) Yes.

(c) Does not arise.

(d) The report was made in two parts. Part I was completed on 7th April 1951; it was accompanied by two minutes of dissent and was placed on the Table of the House on 4th September 1951. The second part was signed on 15th November 1951; a copy is placed on the Table of the House. [Copy placed in the Library. See No. IV V. 2.(34).]

Several Hon. Members rose.

Mr. Deputy-Speaker: This is a statement, and therefore no questions are allowed.

WRITTEN ANSWERS TO QUESTIONS

मकानों का अधिग्रहण

*१५०३. **सेठ गोविन्द दास :** (क) क्या रक्षा मन्त्री भारत में रक्षा मंत्रालय द्वारा अब तक अधिगृहीत इमारतों की संख्या बतलाने की कृपा करेंगे ?

(ख) पिछले एक वर्ष में कितनी इमारतें लौटा दी गयीं हैं ?

(ग) इन अधिगृहीत इमारतों का कितना किराया चुकाया जाता है, और उन से कितना किराया प्राप्त होता है ?

(घ) मंत्रालय को किराये में कितना घाटा उठाना पड़ता है ?

(ङ) इन के निवासियों ने इन में से कितनी इमारतों के भाग नागरिकों को फिर किराये पर उठा रखे हैं ?

(च) क्या सरकार ने कभी जांच की है कि अधिगृहीत इमारतों का समुचित उपयोग हो रहा है, और यदि जांच की है, तो कब ?

The Minister of Defence (Shri Gopalaswami): (a) On 30-4-1952 the number of buildings held under requisition was 112.

(b) During the year ending 30-4-1952, 42 buildings were de-requisitioned.

(c) A sum of Rs. 6,70,159/- per annum is payable as rent for the requisitioned buildings.

(d) Information is being collected and will be laid on the Table of the House.

(e) Sub-letting of these buildings is not allowed.

(f) So far as is known, all buildings requisitioned are occupied for authorised purposes and by authorised individuals. There is no simultaneous check of all requisitioned buildings throughout the country, but the local military authorities are required to keep a constant check to ensure this.

MINERALS

***1506. Sardar A. S. Saigal:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the number of places specially in Madhya Pradesh and Vindhya Pradesh where survey was made in order to discover deposits of coal, manganese and other valuable minerals during the period April, 1947 to March 1952 and in how many cases the presence of these minerals under the surface of the earth was correctly judged; and

(b) at how many places digging operations are being carried on at present and what minerals are expected to be found in these places?

The Minister of Education, and Natural Resources and Scientific Research (Maulana Azad): (a) The Geological Survey of India publish annually reports containing information regarding surveys carried and results obtained. Information in regard to work done during the years 1947, 1948 and 1949 is contained in the following publications, copies of which are available in the Library of the House:

- (1) Records of the Geological Survey of India, Vol. 81, Part I, 1948.
- (2) Records of the Geological Survey of India, Vol. 82, Part I, 1949.
- (3) Records of the Geological Survey of India, Vol. 83, Part I, 1950.

Information in regard to the work done during the years 1950 and 1951 will be given in (i) the Records of the Geological Survey of India, 1951, and (ii) the Records of the Geological Survey of India, 1952, copies of which will be placed in the Library of the House.

(b) It has been ascertained from the Director, Geological Survey of India, that no digging operations are

being carried out at present by the Geological Survey of India as the field season, which usually lasts from November to April each year, is over.

COLLECTION OF TAXES THROUGH PUBLIC RELATION OFFICERS

***1507. Sardar A. S. Saigal:** Will the Minister of Finance be pleased to state:

(a) whether Public Relation Officers have been appointed in Madhya Pradesh, Bhopal and Vindhya Pradesh to assist the public in paying their Taxes and obtaining such reliefs as they may be entitled to;

(b) whether Government have surveyed the progress made in the collection of taxes due to the appointment of such officers after the Income Tax Commissioners Conference held in last May; and

(c) if so, the result of the progress made?

The Minister of State for Finance (Shri Tyagi): (a) No Public Relations Officer has been appointed in these areas.

(b) and (c). In view of the reply to (a), does not arise.

ANCIENT BUILDINGS IN DELHI

***1511. Shri Sinhasan Singh:** Will the Minister of Education be pleased to state:

(a) the number of ancient buildings in Delhi, which are under the supervision of the Archaeological Department and what amount is annually spent over their maintenance;

(b) whether Government have appointed paid guides for the convenience and facilities of the visitors;

(c) if the answer to part (b) above be in the affirmative, the number of such guides attached to different monumental places; and

(d) if the answer to part (b) above be in the negative, whether Government propose to appoint such guides?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) In Delhi there are 150 ancient monuments under the supervision of the Department of Archaeology. A sum of Rs. 1,60,000 approximately is annually spent on the maintenance of these monuments.

(b) Yes, Sir.

(c) At present two guides are attached to the Delhi Regional Tourist Office.

(d) Does not arise.